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ITEM NO.3

COURT NO.11

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. NO.7 in

Petition(s) for Special Leave to Appeal (Civil) No(s).24746/2010

(From the judgement and order dated 20/08/2010 in AA No.8/2010 of the HIGH COURT OF M.P. AT JABALPUR)

YOGRAJ INFRAS. LTD.

Petitioner(s)

VERSUS

SSAMG YONG ENG.& CONSTRN.CO.LTD.& ANR.

Respondent(s)

(For directions and office report)

Date: 05/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE  
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Gagan Gupta,Adv.  
Mr. Siddharth Khattar,Adv.  
Mr. Rajmangal Kumar,Adv.

For Respondent(s) Ms. Meenakshi Arora,Adv.  
Mr. Navin Kumar,Adv.  
Ms. Rashmeet Kaur,Adv.

UPON hearing counsel the Court made the following  
O R D E R

The special leave petition has already been dismissed. There is no reason to entertain this I.A. It is, therefore, dismissed.

(A.S. BISHT)  
COURT MASTER

(SNEH LATA SHARMA)  
COURT MASTER